

**THE HIGH COURT OF JUDICATURE AT BOMBAY**  
**APPELLATE SIDE**

**No. Rule/P1604/2018**

**NOTIFICATION**


In pursuance of the directions of the Hon'ble Supreme Court of India in Writ Petition (C) No. 454 of 2015 with T.C. (C) No. 454 of 2018 with TC (C) No. 819 of 2016 the Bombay High Court has framed Bombay High Court (Designation of Senior Advocates) Rules, 2018 under Section 16(2) of the Advocates Act, 1961.

In pursuance of the Notification No.Rule/P1604/2018 dated 30.11.2018, 57 applications and written proposals seeking designation as Senior Advocate have been received by this office from the Applicants mentioned in the list annexed hereto.

The written suggestions/views of the members of the Bar and other stakeholders as per Rule 5(j) of Bombay High Court (Designation of Senior Advocates) Rules, 2018 are invited to the applications and written proposals for designation of Senior Advocates. The written suggestions/views should reach this Office on or before 28<sup>th</sup> February 2019. The suggestions/views shall be in writing, shall bear the name and full address of the sender and shall be addressed to the Permanent Secretariat of the High Court. Anonymous petitions/representations/ views will not be entertained. The Suggestions/views shall be submitted only in physical form in writing and submission of such views/suggestions by any other mode shall not be entertained. The suggestions/views shall be submitted only in the office of the Registrar General, 4<sup>th</sup> Floor, Annex Building, High Court, Bombay on all working days between 11:00 a.m. to 5:00 p.m. Suggestions/views submitted beyond the said stipulated date and time shall not be entertained.

Bombay

Dated : 29<sup>th</sup> January 2019

  
(SURENDERA P. TAVADE)  
REGISTRAR GENERAL  
HIGH COURT, BOMBAY

**LIST OF ADVOCATES WHO HAVE APPLIED FOR**  
**DESIGNATION AS SENIOR ADVOCATE**

Sr. No.	Name of the Applicant [ Advocates ]
1	Shri Firdosh P. Pooniwalla
2	Dr. Shri Birendra Saraf
3	Shri Pradeep Shivnarain Jetly
4	Shri Zal Tehmtan Andhyarujina
5	Shri Parag A. Vyas
6	Shri Ramesh Ramamurthy
7	Dr. Shri Sujay Nitin Kantawala
8	Shri Prateek Suresh Seksaria
9	Shri Tushad Khurshed Cooper
10	Shri Aabad Harshad Ponda
11	Shri Prashant R. Katneshwarkar
12	Shri Nikhil M. Sakhardande
13	Shri Chetan Shantilal Kapadia
14	Shri Narendra V. Bandiwadekar
15	Shri Zubin Soli Behramkamadin
16	Shri Shashikumar Nagappan Nair
17	Ms. Kiran Bhagalia (Kelkar)
18	Shri Pradeep Rajagopal
19	Shri Sharan Haresh Jagtiani
20	Shri Abhay S. Khandeparkar

Sr. No.	Name of the Applicant [ Advocates ]
21	Shri Aashish S. Kamat
22	Shri Jasbir Singh Saluja
23	Shri Gopalkrishna Shivram Hegde
24	Shri Rajshekhar V. Govilkar
25	Shri Snehal Krishnakant Shah
26	Ms. Jane Elizabeth Cox
27	Shri Agnelo Francis Diniz
28	Shri Sunip Kumar Sen
29	Shri Ashokkumar N. Kotangle
30	Shri Girish S. Godbole
31	Shri Manoj S. Mohite
32	Shri Kiran S. Bapat
33	Shri Sanjog Sadanand Parab
34	Shri Rajendra Adhik Shirodkar
35	Shri Vijaykumar D. Sapkal
36	Shri Santosh Rama Rivankar
37	Shri Vishwajit Sawant
38	Shri Vaibhav Joglekar
39	Shri Mukesh V. Samarth
40	Shri Narsingrao P. Patil
41	Shri Rajendra Vyankatesh Pai
42	Shri Jayant Pandurang Mulgaonkar
43	Shri Rajendrakumar S. Deshmukh
44	Shri Rajkumar Bhaskar Thakare

Sr. No.	Name of the Applicant [ Advocates ]
45	Shri Suresh S. Pakale
46	Shri Girish Anant Kulkarni
47	Shri Ashok D. Shetty
48	Shri Prafulla B. Shah
49	Shri Ramchandra G. Ramani
50	Smt. Lata Sudhir Desai
51	Shri Ravindra Laxmanrao Khapre
52	Shri Shaikh Arshad Rauf Mubeen Ahmed (Shri Arshad Shaikh)
53	Shri Sanjeeva B. Deshpande
54	Shri Hormaz C. Daruwalla
55	Shri Cherag S. Balsara
56	Shri Umesh R. Shetty
57	Shri Uday P. Warunjikar